

Heed
11/11/13

(5)

(15)

PROFORMA FOR DECLARATION OF ASSETS
(AS ON 14-01-2013)

Name of officer (In full) :-

Amit Jindal

Date of Birth :-

17-3-1983

(Seventeenth March, Ninety three)

Present Post field :-

I Civil Judge, Class II

Jalandhar.

Name of District, Sub-Division, Taluka and Village in which property is situated	Name and Details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with date of acquisition and name with details from whom acquired
	Housing and other Building	Land		
1	2	3	4	5
District and Subdivision Muzaffarnagar (u.p.)	Housing (one house)		Shri Vijay Kumar Jindal (Father)	Ancestral Property (have share in Partition)

(16)

Movable Property (Valued Above – 25,000/- Rs.)

<u>Name of Article</u>	
Nil	
<u>Jewellery (Lump Sum)</u>	
<u>Jewellery (Worth Rs.)</u> Gold , 150 gm – 4,50,000 (Approximately) (Ancestral)	
<u>Shares/Debentures</u>	
Nil	
<u>Name of Issuing Company</u>	
Nil	
<u>No. of Shares</u>	
Nil	
<u>Life Insurance Policy & others</u>	
Nil	

Bank Deposits/Securities & Investments.		AMOUNTS	
	Name of Bank	City	Amount
1) Fixed Deposites	Nil		
2) Savings Bank A/CS	SBI, Collectorate branch, Jagdalpur (Salary A/c) Punjab National Bank, branch, Shanti Road, Muzaffarnagar (Personal A/c)	Jagdalpur	106333/- 9841/-
3) PPF			
4) GPF/CPE			18,670/-
5) NSS/NSC			
6) Others	R.D. running in Muzaffarnagar, since 2010. Now amount Kishan Vikas PATK running in Muzaffarnagar, since 2010, Now amount	Muzaffarnagar	54,400/- 30,000/-

† In case where it is not possible to assess the value accurately, the approximate value in relation to present condition may be indicated.
Note- The expected declaration of assets is subject to Provision of C.G. Civil Services (conduct) rules, 1965.

Signature & Date


14/1/13